

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/264(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	AXIS BANK LIMITED VS AUSTIN DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For Corporate Debtor
Mr. Abir Lal Ghosh, Adv.
Mr. Siddhartha Chatterjee, Adv.

Mr. Arif Ali, Adv.] For Financial Creditor
Mrs. Ankita Singh, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. Heard at length. **Reserved for Orders.**
3. Let the written notes or convenience notes be furnished along with compilation of judgment within 3 days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**